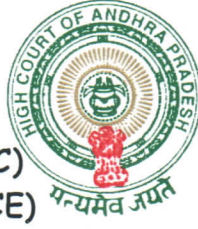


B. RAJASEKHAR,  
REGISTRAR (I.T-CUM-C.P.C)  
FAC REGISTRAR (VIGILANCE)



AMARAVATI,  
DT:18.05.2020.

ROC.NO.83/2020-B.SPL.,

To

All the Unit Heads.

Sir / Madam,

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** - Extension of date for receipt of willingness application from the eligible officers for appointment to the post of Registrar (Administration) in National Judicial Academy, Bhopal on deputation basis - Regarding.

- REF:**
1. Letter No.NJA/Admn/Reg.Rect./2020, dated 24.01.2020 from the Director, National Judicial Academy, Bhopal.
  2. High Court's Letter Roc.no.83/2020-B.Spl., dated 11.02.2020.
  3. Letter RefNJA/Admn/Reg.Rect./2020/1513, dated 04.05.2020 from the Director, National Judicial Academy, Bhopal.


-oOo-

With reference to the above subject and reference cited, I am to state that the High Court in its letter 2<sup>nd</sup> cited, requesting all the Prl. District and Sessions Judges/Unit Heads to communicate the letter of Director, National Judicial Academy, Bhopal, among the District & Sessions Judges, working in your District/ Unit and the Officers, who were eligible may submit their willingness applications (in original), directly to the High Court, on or before 15.03.2020 by Speed Post or any other source.

I am further to state that now, the Director, National Judicial Academy, Bhopal, in his letter 3<sup>rd</sup> cited, stated that due to Covid-19 pandemic in the Country, the Government of India enforced nation-wide lockdown w.e.f., 25.03.2020 and the same continues as on date, therefore, the applications of the eligible Judicial Officers, along with a brief resume of their service particulars may be forwarded by 15.06.2020.

I am, therefore, directed, to request you to inform the same among the District & Sessions Judges, working in your District/Unit and the Officers, who were eligible and submit their willingness applications (in original), directly to the High Court, on or before 04.06.2020 and the applications received after 04.06.2020 will not be forwarded.

Yours sincerely,



REGISTRAR (I.T-CUM-CPC)  
FAC REGISTRAR (VIGILANCE)

**Copy to:**

The Registrar (I.T-cum-Central Project Co-ordinator, High Court of Andhra Pradesh (with a request to upload the letter of the Director, National Judicial Academy, along with its enclosures in the High Court's Official website.)